

**Central Administrative Tribunal  
Madras Bench**

**MA 310/00612/2019 in OA 1417/2014**

**Dated Thursday the 10<sup>th</sup> day of October Two Thousand Nineteen**

**P R E S E N T**

**Hon'ble Mr. P. Madhavan, Member (J)  
&  
Hon'ble Mr. T. Jacob, Member (A)**

G. Vasudevan  
59/58, North South Agraharam  
Munsiri, Thiruchirapalli District. ....Applicant

By Advocate **M/s. N. Hariharan Nair**

Vs

1. Union of India  
Rep. by Secretary to Government  
Department of Post and Telegraph  
108-E, Dak Bhavan, Sansad Marg  
New Delhi – 110 001.

2. The Postmaster General  
Central Region, Tamil Nadu  
Tiruchirapalli.

3. The Superintendent of Post Office  
Srirangam Division  
Srirangam, Trichy 620 006. ....Respondents

By Advocate **Mr. J. Vasu**

**ORAL ORDER**

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

MA 612/2019 is filed for restoration of the OA which was dismissed for non-prosecution on 30.07.2019. Even today there is no representation for the MA applicant. MA respondents present. It seems that the applicant is not interested in prosecuting the case. Accordingly the MA is dismissed.

(T. Jacob)  
Member (A)

10.10.2019

(P. Madhavan)  
Member(J)

AS